239 Anti-Indian Demonstrations in Saigon CA

[شری عبدالغلی ڌار – ادهیکش مہردئے - میرا پوائنت آف آرڈر بہت سبپل تھا - ششی بھرشن جی میری ھی طرح ھارت کے مریض ھیں' ابھی ھمیں انکی بہت ضرررت ھے - آج پہلا دن ھ' میں نے سردار سورن سلکہ کو انلی میں نے سردار سورن ملکہ کو انلی منسڈر صاحب سے جانلا چاھتا ھوں - کھا آپ بتائنکے' سیکاؤں کی طرح کہاں کہان قومی جھندے کی منٹی پاید ھوئی ھے' گاندھی جی کی تصویر کو جلایا گیا ھے...

ग्रध्यक्ष महोदयः ग्राजहर एक को क्या हो गया है।

SHRI HIMATSINGKA (Gooda) : Is it true that a spokesman of the External Affairs Ministry made a sweeping and damaging and wholly irrelevant statement by drawing the analogy of Dalai Lama and Khan Abdul Ghaffer Khan ? Does this represent the official attitude of the Government in this respect ? Does the Government realise that a bad precedent has been created and the sanctity of the relationship between established governments has been outraged by this invitation ?

SHRI SWARAN SINGH: I do not know what statement is referred to by the hon. Member as having been made by any authoritative sourceman. If some commentator or pressman or some other public had made that statement...

AN HON. MEMBER: It was made by a spokesman of your ministry.

SHRI SWARAN SINGH: No official spokesman has tried to draw any analogy with the visit of either the Dalai Lama or of Khan Abdul Ghaffar Khan. They are absolutely in a different category altogether and we should not mix up the two issues. If any body has done it, I would not subscribe to it; I would like to repudiate it.

SHRI PILOO MODY : Punish him.

MR. SPEAKER : Papers to be laid on the Table,

DR. RAM SUHAG SINGH (Buxar): I have come to know that the papers relating to Dr. Dharma Teja, the notes and orders in regard to the advancing of money to him and favours that were shown to him as well as the personal correspondence of various persons with him have been destroyed and are in the process of being destroyed by the Government because there is a likelihood of sensational disclosures. I would request you, Sir, to depute a committee to losk into this matter because the entire Government is engaged in that business. (Interruption).

SHRI KANWAR LAL GUPTA (Delhi Sadar) : I support what Dr. Ram Subhag Singh has said. (Interruption).

MR SPEAKER : Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN STATISTICAL INSTITUTE

THE MINISTER OF STATE (SHRI-MATI NANDINI SATPATHY): On bahalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy of the Annual Report of the Indian Statistical Institute, Calcutta for the year 1968 69. [Placed in Library. Sse No. LT-3691/70]

NOTIFICATIONS UNDER THE NANY ACT

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA): On behalf of Shri Jagjiwan Ray. I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :---

> (i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1970, published in Notification No. S. R. O.